

Serial No. of Order	Date of Order	Order with Signature
10.	11.1.89	<p>Heard Mr. R. B. Mohapatra, learned Counsel for the applicant and Mr. S. C. Roy, learned Standing (Income-Tax) at some length. Hearing is concluded. Judgement is dictated and pronounced in open Court vide separate sheets attached to the case records of O.A.52 of 1988. This application is accordingly disposed of leaving the parties to bear their own costs.</p> <p><i>Ramakant</i> Vice-Chairman <i>Lea</i> Member (Judicial)</p>